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\* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ **ITA 81/2021**

**PR. COMMISSIONER OF INCOME TAX – 4** .....Appellant

Through: **Mr. Raghvendra Singh, Sr. Standing  
Counsel.**

versus

**HCL COMNET SYSTEMS AND SERVICES LTD.** ....Respondent

Through: **None.**

**CORAM:**

**HON'BLE MR. JUSTICE RAJIV SHAKDHER**

**HON'BLE MR. JUSTICE TALWANT SINGH**

**ORDER**

% **22.03.2021**

1. Mr. Raghvendra Singh, who appears on behalf of the appellant/revenue, says that a connected appeal, i.e., ITA 66/2021, concerning the same assessee, is coming up for hearing on 24.03.2021.
2. Accordingly, list the captioned appeal on 24.03.2021.

**RAJIV SHAKDHER, J**

**TALWANT SINGH, J**

**MARCH 22, 2021**

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*[Click here to check corrigendum, if any](#)*